

- (b) Review by Government on the working of the above Organization.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) above.
- (ii) (a) Annual Report and Accounts of the Coal Mines Provident Fund Organization (CMPFO), Dhanbad, Jharkhand, for the year 2016-17, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Organization.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (ii) (a) above. [Placed in Library. See No. L.T. 10653/16/19]

Report and Accounts (2017-18) of PPV&FR New Delhi and related papers

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री तथा पंचायती राज मंत्रालय में राज्य मंत्री (श्री परशोत्तम रुपाला): महोदय, मैं पौधा किस्म और कृषक अधिकार संरक्षण अधिनियम, 2001 की धारा 85 और धारा 62 की उप धारा (4) के अधीन निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

- (a) Annual Report of the Protection of Plant Varieties and Farmers' Rights Authority (PPV&FR), New Delhi, for the year 2017-18.
- (b) Annual Accounts of the Protection of Plant Varieties and Farmers' Rights Authority (PPV&FR), New Delhi, for the year 2017-18, and the Audit Report thereon.
- (c) Review by Government on the working of the above Authority.

[Placed in Library. See No. L.T. 10663/16/19]

Notifications of the Ministry of Finance

वित्त मंत्रालय में राज्य मंत्री (श्री शिव प्रताप शुक्ला): महोदय, मैं निम्नलिखित पत्रों को सभा पटल पर रखता हूँ:-

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Financial Services), under sub-section (4) of Section 23A of the Regional Rural Banks Act, 1976:-
 - (1) G.S.R. 6254 (E), dated the 21st December, 2018, regarding amalgamation of Madhya Bihar Gramin Bank and Uttar Bihar Gramin Bank into a single Regional Bank, which shall be called as Dakshin Bihar Gramin Bank with its head office at Patna under the sponsorship of Punjab National Bank, with effect from the 1st day of January, 2019.

- (2) G.S.R. 6255 (E), dated the 21st December, 2018, regarding amalgamation of Punjab Gramin Bank, Malwa Gramin Bank and Sutlej Gramin Bank into a single Regional Bank, which shall be called as Punjab Gramin with its head office at Kapurthala under the sponsorship of Punjab National Bank, with effect from the 1st day of January, 2019.

[Placed in Library. *See* No. L.T. 10546/16/19]

- II. A copy (in English and Hindi) of the Ministry of Finance (Department of Financial Services), Notification No. G.S.R. 2 (E), dated the 2nd January, 2019, publishing the Amalgamation of Vijaya Bank and Dena Bank with Bank of Baroda Scheme, 2019, under sub-section (6) of Section 9 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970; and sub-section (6) of Section 9 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1980.

[Placed in Library. *See* No. L.T. 10547/16/19]

Report and Accounts (2016-17) of Goa Meat Complex, Panjim and related papers

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (श्रीमती कृष्णा राज): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखती हूँ:-

- (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:-
- (a) Forty-sixth Annual Report and Accounts of the Goa Meat Complex Limited, Panjim, Goa, for the year 2016-17, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. *See* No. L.T. 10689/16/19]

Reports and Accounts (2017-18) of various companies and related papers

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS; THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING; AND THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH MANDAVIYA): Sir, I lay on the Table, under sub-section (1) (b) of Section 394 of the Companies Act, 2013, a copy each (in English and Hindi) of the following papers:-